



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 2

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -			
37 WP(C)/6400/2024 FIXED	UNION OF INDIA AND 4 ORS. Versus PRADIP KUMAR DEKA AND 11 ORS.	MR. B CHAKRAVARTY	MR S CHOUDHURY MR S CHOUDHURY (R- 1 TO 12) MS R MEDHI (R- 1 TO 12)

LEAVE NOTE OF ADVOCATES FOR 06/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/567/2024 AT 02:00 PM	DR. ATUL BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
58	Bail Appln./3667/2024 B/O	UTPAL BHUYAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
59	Bail Appln./3703/2024 B/O	ALAMIN KHAN @ AL AMIN KHAN Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./2616/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FAZLUL HOQUE Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
45	WP(C)/6869/2023 B/O	M/S NIRMAL SEEDS PVT LTD Versus THE STATE OF ASSAM AND ANR	MS S CHAKRABORTY	SC CHAR DEVELOPMENT DEPTT MS. G BORA (R-1) MS. M D BORAH SC, AGRI. DEPARTMENT
46	WP(C)/3894/2024 B/O	KAMAL UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT. SC, REVENUE
WITH				
47	WP(C)/3905/2024	BAKTAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT. SC, REVENUE
WITH				
48	WP(C)/3908/2024	JUNAID AHMED LASKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE

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BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
18	CRL.A(J)/14/2021 3 Y 11 M 20 D :PART-HEARD, BY SLIP	MANGAL PAIK Versus THE STATE OF ASSAM	MR. K AGARWAL, AMICUS CURIAE	PP, ASSAM
19	Death Sentence Ref./1/2021	THE STATE OF ASSAM, Versus MANGAL PAIK	PP, ASSAM	MR K AGARWAL, AMICUS CURIAE MR. A BHATTACHARYA, AMICUS CURIAE

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	PIL/47/2024 WITH OFFICE NOTE, B/O	RAJEEV BHATTACHARYYA Versus THE UNION OF INDIA AND 20 ORS	MR D K DAS MR. M KHATANIAR MS. K M TALUKDAR	GA, ASSAM DY.S.G.I. SC, K A A C SC, FOREST
47	WP(C)/5903/2024 FIXED	BEGUM ZAN Versus UNION OF INDIA AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
48	WP(C)/6442/2024 BY SLIP	HALIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MR. M S ALAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
49	I.A.(Civil)/3581/2024 CAVT. NO.08212/024, BY SLIP in WA/12994/2022 WITH WA/12994/2022 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus BHABANI PRINT AND PUBLICATION AND 4 ORS. THE UNION OF INDIA AND 2 ORS. Versus BHABANI PRINT AND PUBLICATION AND 4 ORS. B	MR. R K D CHOUDHURY MR. R K D CHOUDHURY	MR. S K DEKA FOR CAVEATOR

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21)	MR. B K DAS	05-12-2024	To	20-12-2024
22)	MS. P DAS	05-12-2024	To	20-12-2024
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29)	MR B K SARMA	05-12-2024	To	13-12-2024
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31)	MR. M H RAJBARBHUIYAN	06-12-2024	To	06-12-2024
32)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
33)	MR G JALAN	09-12-2024	To	10-12-2024
34)	MR. D KAKOTI	06-12-2024	To	15-12-2024
35)	MR. R HUSSAIN	06-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
62	WP(C)/1392/2022 B/O	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM MR J CHUTIA, SC, KAAC SC, HEALTH SC, FINANCE
63	WP(C)/2544/2022 B/O	SASHI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J PATOWARY MR D K ROY	MR. U K NAIR (r-5) SC, FINANCE AND TAXATION MR. D NANDI MRS. S P NAIR (r-5) MS P SARMAH MR. M P SARMA (r-5) MS S SARMA HAZARIKA (r-5) MR. A BORO (r-5) MR A CHAKRABORTY (r-5)
64	WP(C)/486/2023 B/O	SULTANA REJIYA Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR S ISLAM	SC, AG MR. K R PATGIRI (r-7) MS CHITRALEKHA DAS (r-7) MS. U HAZARIKA (r-7) SC, AGRI. DEPARTMENT SC, FINANCE
65	WP(C)/5998/2024 FIXED	AMAL JYOTI DEBNATH AND 118 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, APSC SC, APSC SC, AGRI. DEPARTMENT SC, AAU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
65	WP(C)/6417/2024 FIXED	MINAJUL ALAM Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR F Z MAZUMDER	GA, ASSAM SC, FOREST
66	WP(C)/6540/2024 B/O	PARITOSH CH. GHOSE AND 4 ORS. Versus THE GENERAL MANAGER, N F RAILWAY AND 3 ORS	MR S K BEHARA MR J RAJBONGSHI	DY.S.G.I.
67	WP(C)/6556/2024 B/O	MAHIDUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, REVENUE
68	WP(C)/6567/2024 B/O	RUPA DUTTA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
69	WP(C)/6635/2023 FIXED	UDAI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR. P D NAIR(R-3,5,6) MR. A CHETRY (R-3,5,6) MR G ALAM(R-3,5,6) MR. H ROHMAN(R-3,5,6) MR D DEKA SC, INFORMATION COMMISSION
70	WP(C)/4201/2024 FIXED WITH I.A.(Civil)/3717/2024 in WP(C)/4201/2024	NILA N SANGMA AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD Versus SMTI NILA N SANGMA	MR P R SARMA MR D MEDHI SC, NHDC	GA, ASSAM SC, REVENUE SC, P W D GA, ASSAM MR P R SARMA MR D MEDHI SC, P W D SC, REVENUE
HEARING				
71	WP(C)/7214/2017 FIXED	M/S. PURBANACHAL CEMENT LTD. Versus THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
63	Bail Appln./3734/2024 B/O	RASHED ALI @ RACHU MIYA AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA	PP, ASSAM
64	Bail Appln./3736/2024 B/O	SMTI FATEMA KHATUN AND ANR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR M HOQUE	PP, ASSAM
65	Bail Appln./3739/2024 B/O	BISWAJIT DEY @ PUSKA Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO S K DAS	PP, ASSAM
66	Bail Appln./3741/2024 B/O	ATIQR RAHMAN @ ATIKUR ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. S HAQUE MR. N MAHAJAN	PP, ASSAM
MOTION				
67	AB/3216/2024 B/O	KANAI CHANDRA MAZUMDAR Versus THE STATE OF ASSAM	MR K BHUYAN MR H A AHMED MR N ISLAM	PP, ASSAM
68	AB/3218/2024 B/O	DIPAK PATOWARY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
69	Bail Appln./3290/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MURARI KR SAHU Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
ORDERS				
70	I.A.(CrI.)/1204/2024 BA 3118/2024(D/O), BA 2982/2024(D/O), B/O in Bail Appln./3118/2024	ABU TAHER Versus THE STATE OF ASSAM		PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 10:30 AM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.12(AT SECOND FLOOR)]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	Bail Appln./2825/2024	LITON MIA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
60	WP(C)/4429/2024 B/O	OMME HABIBA SIDDIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, AG (A AND E) GA, ASSAM MR A KAKOTI (R-6) SC, SEC. EDU. SC, FINANCE
ORDERS				
61	WP(C)/3879/2020 B/O	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. J LASKAR (r-1,2,5,6,8,16,17,18,20,21) MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
62	WITH WP(C)/3807/2019	TARIQUE ANWAR LASKAR AND 83 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. S BANIK MR. R M DEKA MR. R M DEKA MD. A H LASKAR MS N MAHANTA MS N MAHANTA N GAUTAM N GAUTAM MR. H G HAZARIKA MR. H G HAZARIKA	SC, ELEM. EDU MR. S P BHATTACHARJEE(R-2) MR. S D PURKAYASTHA (R-6) MR. S. BORA (SC, SSA, ASSAM) MS S.S.BORA (R- 6)
63	WITH WP(C)/7274/2021	SAFATUN NESSA BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
64	WITH WP(C)/5818/2023	PRIYANKA UPADHAYAYA AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MIRA MS. L WAJEEDA	SC, ELEM. EDU SC, SSA
65	WITH WP(C)/1260/2024	RATHI KANTA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M DAS	SC, ELEM. EDU SC, SSA
66	WP(C)/3389/2024 B/O	PREMJIT DAS Versus THE GAUHATI UNIVERSITY AND 3 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. B HALDAR (R-4) MS S. BASAK(R-4) SC, G U

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
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14)	MRS. K DEVI	29-11-2024	To	09-12-2024
15)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
16)	MRS. A GAYAN	02-12-2024	To	06-12-2024
17)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
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35)	MR. R HUSSAIN	06-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

41	Bail Appln./3271/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NILIMA KACHARI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
22	Crl.Rev.P./412/2012 WITH LCR 4 FILES, FIXED	RADHESHYAM GUPTA Versus THE STATE OF ASSAM	MR.A K BHUYAN MS.B BHUYAN	PP, ASSAM
23	WITH Crl.Rev.P./413/2012	SMT. SHEELA DEVI Versus THE STATE OF ASSAM	MR.A K BHUYAN MS.B BHUYAN	PP, ASSAM
24	Crl.A./121/2014 WITH LCR 7 FILES, FIXED	VIRENDRA KUMAR DHIR and 2 ORS. Versus C.B.I.	MR A TEWARI, AMICUS CURIAE MS.K KHAN MS.A DAS MS.P CHAKRABORTY MS.A DEKA	SC, CBI
25	WITH Crl.A./249/2013	CHANDAN LAL BARUAH Versus CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MS.R BEGUM	SC, CBI
26	Crl.A./74/2015 WITH OFFICE NOTE, LCR 1 FILE, B/O	MD SUNAMUDDIN SHEIKH Versus MD IBRAHIM ALI and 3 ORS	MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR. T J MAHANTA

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
6	Bail Appln./3269/2024 WITH OFFICE NOTE, FIXED	ANJALI DAS Versus THE STATE OF ASSAM AND ANR.	MRS. M SAIKIA MR J FIRDAUS MS R DUTTA	MR M HALOI, SPL. PP, CBI PP, ASSAM
7	Bail Appln./3735/2024 B/O	DR ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR D KALITA H CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./2556/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	IMAM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
9	Bail Appln./3177/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BHARGAV GIRI Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
BAIL HEARING				
10	AB/2812/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MAHBUBUR RAHMAN Versus THE STATE OF ASSAM	MR. S ISLAM A R MONDAL	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
40	Crl.Rev.P./375/2024 B/O	JEHERUL ISLAM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
MOTION (BA)				
41	Bail Appln./3737/2024 B/O	KHURSHED ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
42	Bail Appln./3738/2024 B/O	MAFIZUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN M RAHMAN	PP, ASSAM
ADMISSION				
43	Crl.Rev.P./345/2023 WITH LCR 1 FILE, B/O	BHABEN KUMAR Versus RINTI DEKA	MR R M DAS MR. C SHARMA MD M HOQUE	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR
44	WITH Crl.Rev.P./167/2024	RINTI DEKA Versus MR. BHABEN KUMAR	MS. B BHUYAN	
BAIL HEARING (BA)				
45	Bail Appln./2119/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD HABIBAR RAHMAN @ MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
46	Bail Appln./3527/2024 FIXED	RAHUL HAZARIKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
47	Bail Appln./3529/2024 WITH OFFICE NOTE, FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM

ORDERS

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
65	WP(C)/3215/2017 FIXED	M/S. NORTH EAST TRADING CO. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI MR.M L GOPE	MR.B GOGOISC, FINANCE and TAXATION.
66	WITH WP(C)/3377/2017	M/S. NORTH EAST TRADING CO. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
67	WP(C)/3427/2024 FIXED	MAINUL ALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC
ORDERS				
68	I.A.(Civil)/3750/2024 IN WP(C) 3551/2022 (D/O), B/O in WP(C)/3551/2022	M/S EASTERN ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA	SC, P H E SC, FINANCE
69	I.A.(Civil)/3782/2024 B/O in WP(C)/5767/2024 WITH WP(C)/5767/2024	DHARMENDRA PRASAD SAH Versus THE STATE OF ASSAM AND 4 ORS Versus DHARMENDRA PRASAD SAH Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS. T SOM MR H DAS MS. U HAZARIKA	SC, TRANSPORT DEPARTMENT, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM

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6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025

8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MS. D SAIKIA	04-12-2024	To	10-01-2025
10)	MR R GOENKA	28-11-2024	To	06-12-2024
11)	MR A GOENKA	28-11-2024	To	06-12-2024
12)	MR. T ROY	03-12-2024	To	06-12-2024
13)	MRS. B SARKAR	03-12-2024	To	06-12-2024
14)	MRS. K DEVI	29-11-2024	To	09-12-2024
15)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
16)	MRS. A GAYAN	02-12-2024	To	06-12-2024
17)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
18)	MR. T N DAS	01-12-2024	To	12-12-2024
19)	MR. N BARUAH	02-12-2024	To	15-12-2024
20)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
21)	MR. B K DAS	05-12-2024	To	20-12-2024
22)	MS. P DAS	05-12-2024	To	20-12-2024
23)	MR. B NATH	04-12-2024	To	09-12-2024
24)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
25)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
26)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
27)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
28)	MR. S SHARMA	05-12-2024	To	06-12-2024
29)	MR B K SARMA	05-12-2024	To	13-12-2024
30)	MR. S SINHA	05-12-2024	To	20-12-2024
31)	MR. M H RAJBARBHUIYAN	06-12-2024	To	06-12-2024
32)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
33)	MR G JALAN	09-12-2024	To	10-12-2024
34)	MR. D KAKOTI	06-12-2024	To	15-12-2024
35)	MR. R HUSSAIN	06-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

53	I.A.(Civil)/3455/2024 WITH LCR, B/O in MACApp./180/2021	SMTI. ROMITA KUMARI Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS	MR R PATAR	MR. R GOSWAMI
	WITH MACApp./180/2021	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus SMTI. ROMITA KUMARI AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR R PATAR (r-1,2) MR. D KAKOTI (r-1,2)
	WITH I.A.(Civil)/1304/2021 in MACApp./180/2021	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus SMTI. ROMITA KUMARI AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	

LEAVE NOTE OF ADVOCATES FOR 06/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
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